



Copy of this order be sent to SHO, PS Mahesh Nagar, Ambala Cantt., Haryana and also be given dasti to SHO, PS Subzi Mandi and Ld. Counsel for the applicant.

Now put up for report on 19.05.2020.

Metropolitan Magistrate

(Fahad Uddin)
Duty MM (C),THC/Delhi
15.05.2020

Mohd. Aslam Vs. Shanti Swaroop Satija

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Lid. Counsel for applicant/ accused connected through video conferencing through PRO.

Let the copy of reply received from concerned Jail perintendent as well as list of cases in which accused is aquired be sent to Ld. Counsel for applicant/ accused today itself through Whatsapp.

Now put up for consideration on tommorow itself i.e.

(Fahad Uddin) Duty MM (C),THC/Delhi 15.05.2020